

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2452.
TO BE ANSWERED ON TUESDAY, THE 10TH DECEMBER, 2024.**

PROTECTION OF STARTUPS

2452. SHRI K RADHAKRISHNAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the most of the startups are unable to sustain due to various factors and if so, the reasons therefor;
- (b) the details and the number of recognized startups that are functioning and closed across the country during the last five years and the current year, State/UT-wise;
- (c) whether any measures have been taken by the Government to protect the startups recling under pressure; and
- (d) if so, the details thereof?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) & (b): The Government with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments launched the Startup India initiative on 16th January 2016.

As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognized as 'startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). As of 31st October 2024, a total of 1,52,139 entities have been recognised as startups.

The State/Union Territory (UT)-wise number of entities which have been recognised as startups by DPIIT as of 31st October 2024 and 5063 companies recognised as startups by DPIIT which are categorized as closed (i.e., dissolved/struck-off) as per the Ministry of Corporate Affairs (MCA) [basis status of entities as on 5th December 2024] are placed as **Annexure-I**.

(c) & (d): Under the Startup India initiative, the Government constantly undertakes various efforts to support startups and to create a conducive environment for the sustainable growth of startups.

The flagship Schemes namely, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS) and Credit Guarantee Scheme for Startups (CGSS)

support startups at various stages of their business cycle. The Government also implements periodic exercises and programs including States' Startup Ranking, National Startup Awards, and Innovation Week which play an important role in the holistic development of the startup ecosystem. Initiatives to improve market access and enable public procurement support startups in growing and scaling up their businesses. Digital platforms such as the Startup India Hub portal and Bharat Startup Knowledge Access Registry (BHASKAR) enable easy access to resources and startup ecosystem collaboration. These measures are complemented by regulatory reforms and other ecosystem development events and programs.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2452 FOR ANSWER ON 10.12.2024.**

The State/UT-wise number of entities which have been recognised as startups by DPIIT as of 31st October 2024 and the number of entities which have been recognised as startups by DPIIT categorized as closed (i.e., dissolved/struck-off) as per as per the Ministry of Corporate Affairs (MCA) [basis status of entities as on 5th December 2024] are as under:

State/UT	Number of entities which have been recognized as startups by DPIIT	Number of entities recognised as startups categorized as closed (i.e., dissolved/struck-off)
Andaman and Nicobar Islands	68	3
Andhra Pradesh	2,446	101
Arunachal Pradesh	44	1
Assam	1,434	56
Bihar	3,054	86
Chandigarh	521	19
Chhattisgarh	1,679	51
Dadra and Nagar Haveli and Daman and Diu	60	-
Delhi	15,645	593
Goa	562	21
Gujarat	12,540	232
Haryana	7,961	243
Himachal Pradesh	543	11
Jammu and Kashmir	942	34
Jharkhand	1,425	59
Karnataka	16,093	644
Kerala	6,173	197
Ladakh	18	-
Lakshadweep	3	-
Madhya Pradesh	4,913	149
Maharashtra	27,014	929
Manipur	164	9
Meghalaya	58	4
Mizoram	40	3
Nagaland	80	4
Odisha	2,670	109
Puducherry	160	6
Punjab	1,672	38
Rajasthan	5,395	160
Sikkim	11	1
Tamil Nadu	10,053	269
Telangana	7,918	301
Tripura	133	9
Uttar Pradesh	14,429	487
Uttarakhand	1,217	49
West Bengal	5,001	185
TOTAL	1,52,139	5,063
